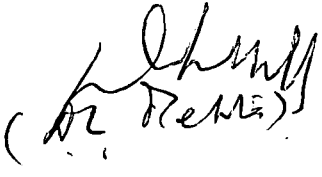


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA./TA/MP. No. MA 498/94 199

..... UOI Versus Sm 1. Kamlesh Tadi

Date of Order	Orders
<u>20-9-94</u> <i>all set with 500000</i>	Mr Manish Bhandari, counsel for the UOI, & on, none for the applicant. Mr Bhandari submits that he has not delivered a copy of this application to the opposite counsel. He is permitted to do so within a week. May be listed for admission on 21.10.94.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judicial)
<i>only 2nd on the app conf. cl. and 6592</i> <i>28/10/94</i>	<u>21-10-94</u> Mr M. Bhandari <i>Counsel for the applicant</i> Application accepted to this extent that the judgment may be implemented upto 31-10-94.  (O. P. Sharma) AM.  (Kamlesh Tadi) ve.